

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.12.2021

ORDER NO. 182 of 2021


Hon'ble President is pleased to order the sitting commencing from **03.01.2022** to **04.02.2022** for **CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	From 03.01.2022 to 07.01.2022	Customs, Excise and Service Tax Division Bench Matters.
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 10.01.2022 to 14.01.2022	Customs and Excise Division Bench Matters.
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	From 17.01.2022 to 21.01.2022	Excise Division Bench Matters.
	From 24.01.2022 to 04.02.2022	Customs and Excise Division Bench Matters.
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 10.01.2022 to 14.01.2022	Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) Mr. S. K. Pati, Hon'ble Member (Judicial)	From 17.01.2022 to 04.02.2022	Service Tax Division Bench Matters
Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 17.01.2022 to 21.01.2022	Customs Division Bench Matters.
Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 24.01.2022 to 04.02.2022	Single Member Bench
Mr. S. K. Pati, Hon'ble Member (Judicial)	From 03.01.2022 to 14.01.2022	Single Member Bench

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. In the event of leave/tour of any Member in a Division Bench, the matter will be taken up by the other Division Bench as by dividing the list into two unless otherwise already assigned and the other Member in the Division Bench will hear Single Member cases.
3. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar